



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	W.P.(CrI.)/4/2019 FIXED	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
2	WP(C)/4045/2019 FIXED	UNION OF INDIA AND 7 ORS. <b>Versus</b> KIRTI CHANDRA GOGOI	MR. S C KEYAL	MR M HOQUE MR S AHMED MR K BROOK MD. M HAZARIKA
3	<b>WITH</b> WP(C)/3159/2019	HIRENDRANATH NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI	ASSTT.S.G.I.
4	W.P.(CrI.)/9/2021 FIXED	HARUN RASHID @ MD HARUN RASHID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
5	<b>WITH</b> W.P.(CrI.)/10/2021	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
6	<b>WITH</b> W.P.(CrI.)/11/2021	NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
7	<b>WITH</b> W.P.(CrI.)/12/2021	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC

8	<b>WITH</b> AB/2460/2021	HARUN RASHID @ MD. HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
9	<b>WITH</b> AB/2461/2021	NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
10	<b>WITH</b> AB/2462/2021	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
11	<b>WITH</b> AB/2469/2021	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
12	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
13	WA/143/2022 CAVT. NO.03702/022, FIXED	ABIDA KHATUN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR Z KAMAR MR S CHAKRABORTY MR. Y S MANNAN MS N DEKARAJA	SC, PNRD GA, ASSAM DR. R HOQUE FOR CAVEATOR
14	WA/211/2022 FIXED	APURBA CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC
15	WA/224/2022 FIXED	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA B SARMA	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
<b>ORDERS</b>				
16	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
17	<b>WITH</b> I.A./1340/2015 <b>in</b> PIL/74/2019	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
17	PIL/25/2021 FIXED	ALI REJA OSMANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR S DUTTA (r-3) GA, ASSAM MR. S DUTTA (r-3)
18	W.P.(CrI.)/20/2022 FIXED	ALIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
19	W.P.(CrI.)/23/2022 FIXED ( AT 2 P.M), PERSONAL APPEARANCE	NAMITA DAS <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM

20	WP(C)/4011/2022 FIXED	DHRUBAJYOTI HAZARIKA <b>Versus</b> THE BRANCH MANAGER AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	
21	WP(C)/4462/2022 FIXED	ABHIJIT ROY <b>Versus</b> THE AXIS BANK LIMITED AND 2 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
<b>HEARING</b>				
22	WP(C)/3033/2018 FIXED	RAHIMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
23	<b>WITH</b> WP(C)/3577/2018	RAHIMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
24	WA/211/2019 WP(C) 3117/2012	DIPALI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE
25	WP(C)/4829/2021 FIXED	BHABEN BHATTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
26	WA/10/2022 FIXED	KAMRAN PASHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D K BAGCHI MR. S A HUSSAIN (R-9,12) MR D J HALOI (R-9,12)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[ AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	CRL.A(J)/15/2019 WITH LCR 4 FILES, P.B.-2,	GAURI SHANKAR NATH @ BANKA <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
	<b>WITH</b>			
2	Death Sentence Ref./2/2019	THE STATE OF ASSAM <b>Versus</b> GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUE
3	Crl.A./334/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	BIJOY KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR PP, ASSAM
4	Crl.A./165/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> LAMCI IRALU @ KEYILAMCILUNG IRALU @ LAMCI @ LAMCILUNG	SC NIA	MR P KATAKI MRS R BEGUM MRS. M D BORUAH
	<b>WITH</b>			
5	Crl.A./163/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> RUTH CHUWANG	MR. SATHYANARAYANA MR D K DAS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS. M DEVI
	<b>WITH</b>			
6	Crl.A./167/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> TULULA PONGEN	SC NIA	MR. S DUTTA MR. S DUTTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**  
**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### ORDERS

1	Review.Pet./28/2021 WP(C)/4079/2019 (Disposed)	MOHELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./40/2021 WP(C)/6416/2019 (Disposed)	PADMA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	Review.Pet./46/2021 WP(C)/6325/2019 (Disposed)	MAN MAYA CHETRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	Review.Pet./36/2022 WP(C)/2587/2019 (Disposed)	SAJINA KHATUN @ SAJIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3969/2022 FIXED	M/S ECI ENGINEERING AND CONSTRUCTION CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE
2	WP(C)/3985/2022 FIXED	M/S ECI ENGINEERING AND CONSTRUCTION CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
3	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU
4	WP(C)/4269/2022 FIXED	M/S SHAARC PROJECTS LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	SC, GST MR. K GOGOI ASSTT.S.G.I. SC, FINANCE
<b>ADMISSION</b>				
5	WP(C)/6042/2019 FIXED	NAYAN KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR. S R BARBHUIYA	SC, SEC. EDU. MR A CHALIHA (SC, FINANCE, R-2,3,4) SC, BTC
6	WP(C)/6612/2021 FIXED	MEHTAB JAMAL B. ED COLLEGE <b>Versus</b> NATIONAL COUNCIL FOR TEACHER EDUCATION AND 2 ORS	MR. B PURKAYASTHA ANACLATAS AHMED	SC, N C T E
<b>HEARING</b>				
7	MACApp./201/2018 WITH LCR ( QUANTUM )	THE RELIANCE GENERAL INSURANCE CO <b>Versus</b> SMTI CHANDRAPRABHA KALITA and 2 ORS	MR R BARUAH MR.R BARUAH MR A J SAIKIA MR A J SAIKIA MR N N BHUYAN MR.B KALITA MR U K DUTTA MR B KALITA	MR. K K DUTTA MS.J KALITA(R-1) MR D S DEKA MS.D TALUKDAR(R-1) MR.D C BARMAN(R-1)
<b>STAY MATTERS</b>				

8	WP(C)/3664/2017	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
9	WP(C)/4359/2019	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
10	WP(C)/4396/2021	TOSHEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR G PEGU
11	WP(C)/4451/2021	PROMOD DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4452/2021	PRADIP BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3863/2022 FIXED	ASIA KHATUN @ ASHIYA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH ASSTT.S.G.I.	GA, ASSAM SC, NRC SC, F.T SC, ECI
<b>ADMISSION</b>				
2	WP(C)/4918/2018 WITH LCR, B/O	HIKMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC MS. M GOGOI SC, F.T SC, ELECTION COMMISSION.
<b>HEARING</b>				
3	WP(C)/3218/2018 WITH LCR	MUSSTT. RABIYA KHATUN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/3220/2018 WITH LCR	MD. SIRAJ UDDIN @ SIRAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR A ALI MS. S PARBIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3224/2018 WITH LCR	AMZAD ALI DEWAN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4155/2018 WITH LCR, FIXED	NAJLINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/6007/2018 LCR WITH LEARNED STANDING COUNSEL, FIXED	KAMALA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/8/2019 WITH LCR	PURNIMA MANDAL @ PURNIMA BALA MANDAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4326/2019 WITH LCR	ABDUL AZIZ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6131/2019 WITH LCR, FIXED	ATAUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS N NATH MR. M DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

---

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1859/2022	BUDDHESWAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>ORDER (STAY VACATING)</b>				
2	I.A.(Civil)/279/2022 FIXED in WP(C)/1801/2021 <b>WITH</b> WP(C)/1801/2021	SMT. KALPANA KUNDU, <b>Versus</b> ANJALI ROY NAD 6 ORS.  ANJALI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MRS. S ROY MR. M S ALAM MR. S BISWAS	SC, ELEM. EDU MRS. K DEVI (R-7) MR. P K DEKA  SC, ELEM. EDU MRS. K DEVI (R-7) MR. B HALDAR (R6) MS S A KHALIFA (R-7) MR. D J NATH (R6) SC, SSA
	<b>WITH</b> I.A.(Civil)/376/2022 in WP(C)/1801/2021	RAM KRISHNA NATH <b>Versus</b> ANJALI ROY AND 6 ORS.	MRS. K DEVI  MS S A KHALIFA	SC, ELEM. EDU MR. B HALDAR
<b>ADMISSION</b>				
3	WP(C)/3180/2020 FIXED	DHARANI ALIAS DHARANIDHAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
4	WP(C)/5042/2020 B/O	BOL BAHADUR THAPPA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, PWD SC, K A A C
5	WP(C)/5293/2021 WP(C) 5331/2021(D/O), B/O	SAMIRAN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
6	WP(C)/743/2022 B/O	KALPAJYOTI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S S ROY, GA, ASSAM (R-3 TO 6) MR B GOGOI, SC, GAD (R-1,2)

7	WP(C)/2393/2022 FIXED	ZAHIDA SULTANA @ PARVIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR M RANA A SARKAR	MRS. U BARUAH (r-6) GA, ASSAM MR. A SARMA SC, AG MR S KHOUND (r-6) MR D J MEDHI (r-6) SC, HEALTH
<b>ORDERS</b>				
8	Cont.Cas(C)/497/2021 FIXED	BICHITRA KUMAR DEORI <b>Versus</b> SIDDHARTH SINGH AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	MR. B GOGOI (R-3) MR A CHALIHA (R-3)
9	Cont.Cas(C)/146/2022 FIXED	SUNIL BARGOHAIN @ SUNIL BORGHAIN <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
<b>HEARING</b>				
10	WP(C)/4573/2014 FIXED	NAZIMUDDIN BARBHUIYA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 12 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR. S B LASKAR MR.K MIRA MS.L WAJEEDA MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SOCIAL WELFARE
11	WP(C)/6023/2015 FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS. M SARMAH MR.J I BORBHUIYA MS D BORGHAIN MR.L MOHAN MS.F BEGUM MS.R M SAIKIA	MR.A K SARKAR MR.D K DEY SC, RAILWAY
12	WP(C)/7406/2015 FIXED	THANESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
13	MACApp./613/2017 WITH LCR ( QUANTUM )	SMT ANJUMA BIBI <b>Versus</b> CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.J KALITA MR.D PEGU	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
14	WP(C)/4612/2019 FIXED	JIBON BHARALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
15	WP(C)/6318/2019 B/O	ZIAUDDIN MUNWARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
<b>STAY MATTERS</b>				
16	WP(C)/2086/2020	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/960/2021 <b>in</b> WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
17	WP(C)/5634/2021	SANJIB KUMAR KALITA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B K BHATTACHARJEE MISS A CHETIA	MR S DUTTA (R-1 TO 3) MR. S DUTTA (R-1 TO 3) SC, A G V B
18	WP(C)/5705/2021	THE MANAGEMENT OF ABHINAV FOOD PRODUCT <b>Versus</b> MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1013/2021 in WP(C)/2455/2021	HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
	<b>WITH</b> WP(C)/2455/2021	DR. HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
2	I.A.(Civil)/2329/2021 WP(C) 3472/2021(D/O) in WP(C)/3472/2021	JAYANTA KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
3	I.A.(Civil)/1291/2022 in WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA	SC, SOCIAL WELFARE
	<b>WITH</b> WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM
<b>ADMISSION</b>				
4	WP(C)/18/2017 FIXED	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
	<b>WITH</b> WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
6	WP(C)/812/2019 FIXED	CHAMPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM

7	WP(C)/2293/2020 FIXED	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
	<b>WITH</b>			
8	WP(C)/2858/2018	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
9	WP(C)/2296/2021 FIXED	CHANDRA KANTA DAS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
10	WP(C)/4817/2021 B/O	JITENDRA SHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
		<b>ORDERS</b>		
11	Cont.Cas(C)/478/2021 FIXED	KISHALAYA BHATTACHARJEE <b>Versus</b> RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
12	Cont.Cas(C)/145/2022 FIXED	HARISH CHANDRA NATH@ HARISH NATH <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
		<b>HEARING</b>		
13	WP(C)/6477/2011 WP(C) 5006/2016 (D/O)	PADMADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	<b>WITH</b> MC/326/2013 <b>in</b> WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. <b>Versus</b> PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
	<b>WITH</b>			
14	WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/477/2016 <b>in</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
	<b>WITH</b>			
15	WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT

16	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> I.A.(Civil)/1506/2020 <b>in</b> WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
17	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	<b>WITH</b> I.A.(Civil)/3312/2017 <b>in</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
18	<b>WITH</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/1149/2017 <b>in</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)
	<b>WITH</b> I.A.(Civil)/450/2021 <b>in</b> WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. <b>Versus</b> SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
19	<b>WITH</b> WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
20	<b>WITH</b> WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)



21	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/2753/2017 <b>in</b> WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
22	<b>WITH</b> WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	<b>WITH</b> I.A.(Civil)/2585/2019 <b>in</b> WP(C)/623/2017	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1320/2020 <b>in</b> WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1509/2020 <b>in</b> WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1655/2020 <b>in</b> WP(C)/623/2017	BOLIN DEURI AND 3 ORS. <b>Versus</b> SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
23	<b>WITH</b> WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3- 5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
24	<b>WITH</b> WP(C)/1006/2018	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION

	<b>WITH</b> I.A.(Civil)/1325/2020 <b>in</b> WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
25	<b>WITH</b> WP(C)/7576/2018	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
26	<b>WITH</b> WP(C)/5419/2019  CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
27	<b>WITH</b> WP(C)/2967/2020	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAİN MS. S E AHMED MR. D R GOGOİ	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	<b>WITH</b> I.A.(Civil)/1510/2020 <b>in</b> WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/267/2022 <b>in</b> WP(C)/2967/2020	IVY GOHAIN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOİ
28	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
29	<b>WITH</b> WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1508/2020 <b>in</b> WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
30	<b>WITH</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1512/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1564/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1605/2020 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/57/2021 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
31	<b>WITH</b> WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1945/2021 <b>in</b> WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	<b>WITH</b> I.A.(Civil)/2070/2021 <b>in</b> WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
32	<b>WITH</b> WP(C)/5623/2021	JAYANTA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
33	WP(C)/1110/2013 FIXED	AJAY PRAKASH TIWARI <b>Versus</b> UNION OF INDIA and ORS.	MS.T DAS MR.A K ROY	MR.N BARUA C.G.C. MR. D C BORAH-R-1 to 3 SC, C.G.C.
34	WP(C)/3525/2015 FIXED	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MS.S BHUYAN MR S N SARMA SENIOR ADVOCATE MR.B D KONWAR MR. K BHATTACHARJEE MR.R KALITA MR. M SAIKIA MS B TALUKDAR MR.R SALOI MRB KAUSHIK MRS.J M KONWAR MR.K TADO	MS.N MODIR-1  MS.P HUJURI(R-3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
35	<b>WITH</b> WP(C)/3562/2022	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR S SARMA MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
36	WP(C)/7682/2016 FIXED	DIGANTA HALOI <b>Versus</b> NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MR.R B GOHAIN MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGHAIN(R-5)
37	<b>WITH</b> WP(C)/6151/2016  CAVT. NO. 1084/2016	PANKAJ BORO <b>Versus</b> NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
38	MACApp./45/2018 WITH LCR ( QUANTUM )	SMTI ANUPAMA DEKA <b>Versus</b> MRS. MITALI DEVI AND 2 ORS	MR. M TALUKDAR MS. D KALITA	MR. B K PURKAYASTHA (R- 3) MR. A J DAS (R-2) MR. D C BORAH (R-1) MR P DEKA (R-2) MR. D BARMAN (R-1) MR. K LAHKAR (R-1) MR. P SHARMA (R-3) MR. G RENGMA (R-2) MR. B J MUKHERJEE MS. K DEKA (R-3) MS R SAHA MS. U PURKAYASTHA (R-3)

39 WP(C)/3201/2020  
B/O

SAIF UDDIN KHAN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR H R A CHOUDHURY  
GA, ASSAM  
MR F U BARBHUIYA  
MS S DAS

MR G N SAHEWALLA  
GA, ASSAM  
MR. S K MEDHI (r-1)  
MRS. A GAYAN  
MS. N K DEVI  
MR. N ANIX SINGH  
ASSTT.S.G.I.

**WITH**

I.A.(Civil)/2064/2021  
in WP(C)/3201/2020

SAIF UDDIN KHAN  
**Versus**  
ASHIM GOSWAMI

MR H R A CHOUDHURY  
MR F U BARBHUIYA  
MS S DAS

GA, ASSAM  
MR. J AHMED  
MR. T DEURI (R-2)  
MRS. R S DEURI (R-2)  
MR A HAQUE  
MS T WAPANGLA (R-2)  
MR A DEY (r-1)  
A SAHARIA (r-1)

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1682/2022	RAJU PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
2	Bail Appln./1683/2022	PANKAJ MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
3	Bail Appln./1685/2022	YAHIA AHMED @ EIYAHIA AHMED <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Pet./630/2022 FIXED	HASEN ALI @ HSAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ISLAM	PP, ASSAM
5	AB/1978/2022	ATUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
6	AB/1980/2022	SUNIL BORO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
7	AB/1981/2022	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
8	AB/1982/2022	MD. KHALIL MIYA @ KHALIL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
<b><u>ADMISSION</u></b>				
9	W.P.(Crl.)/31/2021	HIMANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM MR. K K DUTTA (R-4)
10	Crl.A./132/2022	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

**WITH**  
I.A.(CrI.)/334/2022  
**in** CrI.A./132/2022

NAZRUL ISLAM  
**Versus**  
THE STATE OF ASSAM

MR D TALUKDAR  
MR P CHOUDHURY  
MS B GOSWAMI

PP, ASSAM

**BAIL HEARING (BA)**

11	Bail Appln./1154/2022 FIXED	MALIK QUSTOR @ MAILK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
12	Bail Appln./1274/2022 WITH CASE RECORD	SANJOY DAS @ SANJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
13	Bail Appln./1342/2022 FIXED	SABUL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
14	Bail Appln./1383/2022 WITH LCR AND CASE DIARY, FIXED	MOSKET ALI <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. R SALOI T TIMUNGPI MS. J BARMAN	PP, ASSAM
15	Bail Appln./1446/2022	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
16	Bail Appln./1459/2022 FIXED	ANWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
17	Bail Appln./1468/2022 FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MS E NATH	PP, ASSAM
18	Bail Appln./1474/2022 FIXED	BALVINDRA SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA MR D L NATH	PP, ASSAM
19	Bail Appln./1521/2022 FIXED	CHALEM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
20	Bail Appln./1524/2022 FIXED	NASIR UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN MS. M PAUL	PP, ASSAM
21	Bail Appln./1541/2022 FIXED	LAL MAMUD BOKSA <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA J DEVI	PP, ASSAM
22	Bail Appln./1548/2022	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
23	Bail Appln./1550/2022	HEMANTA NATH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
24	Bail Appln./1569/2022 WITH CASE DIARY, FIXED	PASUPATI NATH <b>Versus</b> THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
25	Bail Appln./1572/2022 FIXED	JAYANTA BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
26	AB/2707/2021	MATLEB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A K AHMED MR A AHMED	PP, ASSAM
27	AB/2895/2021	ABDUL MOZID @ ABDUL MAZID AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM

28	<b>WITH</b> Bail Appln./2421/2021	DALIMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
29	AB/3029/2021	NIZAMUDDIN ANSARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA	PP, ASSAM
30	<b>WITH</b> AB/3034/2021	DR. BHUPENDRA NARAYAN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA	PP, ASSAM
31	AB/3591/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
32	AB/327/2022 FIXED	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
33	AB/370/2022 FIXED	JIYARUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MD. K ALI	PP, ASSAM
34	AB/638/2022 FIXED	SAKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. A H ALAMGIR MR. H A LASKAR MS N KALITA MS D DUTTA MR. A H AHMED	MR. B M CHOUDHURY MR. U CHOUDHURY MR C PHUKAN PP, ASSAM
35	AB/883/2022 FIXED	MD. MANJIRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
36	AB/1227/2022 FIXED	NILKAMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	AB/1629/2022 FIXED	AMIR ALI @ MD. AMIN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
38	AB/1631/2022 FIXED	FAKARUL ISLAM @ FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
39	AB/1649/2022 FIXED	SAHA ALOM BEPARI <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
40	AB/1671/2022 FIXED	FOZOR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
<b><u>ORDERS</u></b>				
41	Review.Pet./39/2021 CRP 262 /2017 (D/O)	SMT. BANTI BHARALI <b>Versus</b> RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	MR. S SAHU
<b><u>STAY MATTERS</u></b>				
42	CrI.Rev.P./289/2016	ATUL THENGAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R DEV MRS.S BARAT	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,19th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF  
DIVISION BENCH-II AND WILL SIT AGAIN  
AFTER RISING OF THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
N.K. SINGH AND HIS LORDSHIP, IF TIME  
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1676/2022	UPENDRA SINGH SOIBAM <b>Versus</b> THE UNION OF INDIA	MR A TEWARI MS. D SHARMA MS. M BAISHYA	MR. S C KEYAL SC, DRI
2	Bail Appln./1677/2022	LALSAWMLIANA <b>Versus</b> THE UNION OF INDIA	MR A TEWARI MS G DUGAR	MR. S C KEYAL SC, DRI
3	Bail Appln./1679/2022	SAURAV DEB <b>Versus</b> THE STATE OF ASSAM	MR. R DE	PP, ASSAM
4	Bail Appln./1680/2022	HASEN ALI @ HACHEN ALI <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MR A KUNDU MRS. A MAJUMDAR	PP, ASSAM
5	Bail Appln./1681/2022	NIKHIL GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
6	Bail Appln./1684/2022	BINA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
7	Bail Appln./1686/2022	FRIBAL DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR. P M KALITA MS M DAS	PP, ASSAM
8	Bail Appln./1687/2022	RUBUL ISLAM LASKAR @ LALON <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM

**MOTION**

9	Crl.Pet./606/2022 FIXED	RAHUL AMIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
10	AB/1979/2022	TOSIRAN BIBI @ TASIRAN BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
11	AB/1984/2022	NIPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
<b>ADMISSION</b>				
12	Tr.P.(Crl.)/1/2022 B/O	SYED RAJU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
13	Bail Appln./3454/2021 WITH CASE RECORD	AJAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA	MR A A DEWAN MR. T K MISRA MR S PRODHANI	SC, NCB
14	Bail Appln./3683/2021 WITH CASE RECORD	MANIK SARKAR <b>Versus</b> THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	MR. S C KEYAL SC, DRI
15	Bail Appln./307/2022 WITH CASE DIARY	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
16	Bail Appln./661/2022 WITH CASE RECORD	RAJU DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
17	Bail Appln./1063/2022 WITH CASE RECORD	RATNA RAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS D DAS MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS J SAIKIA	PP, ASSAM
18	Bail Appln./1182/2022	AFZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR	PP, ASSAM
19	Bail Appln./1343/2022	MD. SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A HAZARIKA MR. P K SAIKIA	PP, ASSAM
20	Bail Appln./1352/2022 WITH CASE RECORD AND CASE DIARY	NIRMAL GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	PP, ASSAM
21	Bail Appln./1355/2022 WITH CASE RECORD AND CASE DIARY	SIRAJ UL ISLAM @ SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	PP, ASSAM
22	Bail Appln./1430/2022 WITH CASE RECORD, FIXED	SOBAHAN KHA @ SOBAHAN ALI KHAN @ SOKMOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
23	Bail Appln./1492/2022	MD. AZIZUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	SC, FOREST
24	Bail Appln./1533/2022	BISWAJIT DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
25	Bail Appln./1567/2022 WITH CASE DIARY AND CASE RECORD, FIXED	AMARJYOTI SARANIA @ OKHA BRHMA @ AJANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. H SARMA	PP, ASSAM

26	Bail Appln./1578/2022 FIXED	KANDRAPA BARUAH @ KANDARPA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
27	Bail Appln./1585/2022 FIXED	KAILASH SARMA @ KAILASH CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR N AHMED	PP, ASSAM
28	Bail Appln./1595/2022 FIXED	GUNARAM SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR R CHAKRAVORTY MS. M DEV S RABHA	PP, ASSAM
29	Bail Appln./1599/2022 WITH CASE RECORD AND CASE DIARY, FIXED	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
30	Bail Appln./1628/2022 FIXED	GAURANGA PRATIM BORA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	PP, ASSAM

**BAIL HEARING**

31	AB/1138/2022 FIXED	SUBODH KUMAR <b>Versus</b> THE STATE OF ASSAM	R L CHUTIA MS K BORAH	PP, ASSAM
----	-----------------------	---	--------------------------	-----------

**ORDERS**

32	I.A.(CrI.)/121/2021 WITH LCR 4 FILES, B/O <b>in</b> CrI.A./63/2021 <b>WITH</b> CrI.A./63/2021	BITOPAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
33	CrI.A./219/2021 WITH LCR 4 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/572/2021 <b>in</b> CrI.A./219/2021	BITOPAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. NAZIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH  MR. A GANGULY MR T CHHETRI	PP, ASSAM  PP, ASSAM
		MD. NAZIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM

**HEARING**

34	CrI.Pet./303/2016 B/O  <b>WITH</b> I.A./1592/2016 <b>in</b> CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
		MRS. AFROZA RAHMAN and ANR. <b>Versus</b> DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
35	CrI.A./84/2019 WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA <b>Versus</b> SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
36	CrI.Pet./1218/2019 WITH LCR 1 FILE, B/O	MANIK UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR. D GOSWAMI PP, ASSAM MS P MEDHI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4339/2013 FIXED	MUSSTT. GULCHAN BEGUM and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.R DAS MR. A R SHOME MR.A J GHOSH MS J K JAISWARA	GA, ASSAM MR.S SARMA MR.P K DEKA(R-6) SC, APDCL SC, APDCL MR.J ROY MR.M S ALAM(R-6) MR.C CHAKRABORTY MR. S ALAM(R-6)
2	WP(C)/5764/2017 B/O	M/S. GARGO MOTORS and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S K ROY MR.S DUTTA MS. I DAS	GA, ASSAM SC, TRANSPORT
3	WP(C)/6884/2017 FIXED	MANUJ PAIT and 150 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
4	WP(C)/1974/2020 FIXED	LADI STEEL INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r-3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r-3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
5	<b>WITH</b> WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR. R K D CHOUDHURY, ASGI MR.U K NAIRR-2, 3 and 4 MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)

	<b>WITH</b> I.A.(Civil)/3576/2019 <b>in</b> WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS <b>Versus</b> LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	<b>WITH</b> I.A.(Civil)/2251/2021 <b>in</b> WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS DEBOBRAT BORUAH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR. R K D CHOUDHURY, ASGI SC, RAILWAY GA, ASSAM MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI (R-4) MR D DEKA SC, TRANSPORT GA, ASSAM
6	WP(C)/5271/2020 FIXED			
7	WP(C)/108/2021 B/O	MD. ELIAS UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MR. K CHOUDHURY	
8	WP(C)/2243/2021 FIXED	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR. U K NAIR (r-5) MR. I CHOUDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r-5) MS N NEWME (r-5) SC, PWD
	<b>WITH</b> I.A.(Civil)/902/2021 <b>in</b> WP(C)/2243/2021	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
9	WP(C)/2924/2021 FIXED	BHABA DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS P CHAKRABORTY (R6) MS. A DAS (r-6) SC, PWD SC, BTC
10	WP(C)/3557/2021 FIXED	SADHU ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/931/2022 <b>in</b> WP(C)/3557/2021	THE UNION OF INDIA , <b>Versus</b> SADHU ROY	MRS. UMA CHAKRABORTY	
11	WP(C)/6587/2021 FIXED	DIPURANJAN MAKRARI <b>Versus</b> THE STATE OF ASSAM AND 22 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. T J MAHANTA (R-5 TO 23) GA, ASSAM MR. D MOZUMDER (R-3,4) MR GAURAV R DUTTA (R-3,4) MR C GOGOI (R-3,4) MR B S DEKA (R-5 TO 23) MS P SARMA (R-5 TO 23) MS D DEVI

12	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
<b>WITH</b>				
13	WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
14	WP(C)/2971/2022 FIXED	AIJUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR. B J MUKHERJEE MR. P TELI	GA, ASSAM SC, PWD SC. REVENUE
15	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
16	WP(C)/4331/2022 FIXED	M/S ZOMA ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M B U AHMED	MR B DEORI, GA, ASSAM (R-3) SC, PWD
17	WP(C)/4437/2022 FIXED	AMINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	ASSTT.S.G.I.
<b><u>BAIL HEARING (BA)</u></b>				
18	Bail Appln./1199/2022 WITH CASE RECORD AND CASE DIARY	ABDUL MOTLEB <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
19	AB/1598/2022 FIXED	ASHOK KUMAR JAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R P SINGH	PP, ASSAM
20	AB/1709/2022 FIXED	ISMAIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM MR. Y ALI
<b><u>ORDERS</u></b>				
21	Cont.Cas(C)/596/2019 FIXED	NURUL HAQUE BARBHUIYA AND 16 ORS. <b>Versus</b> KEERTHI JALLI, I.A.S. AND ORS.	MR. A H M R CHOUDHURY MR. S ROY MR. M H LASKAR MR F ABDULLAH	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. B GOGOI MR. D NATH (r-6) MS. L DEVI MR P NAYAK MR P NAYAK
22	WP(C)/2251/2021 CAVT. NO.00212/021, WITH LCR, FIXED	M/S EAST END CLUB <b>Versus</b> SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	MR. R BARUAH (r-1) S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
23	WP(C)/3308/2021 B/O	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN

24	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1548/2022 <b>in</b> WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS.		
25	WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	<b>WITH</b> I.A.(Civil)/570/2022 <b>in</b> WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
26	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
27	WP(C)/4014/2022 FIXED	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
28	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
		<b>HEARING</b>		
29	WP(C)/6414/2013 WITH LCR, FIXED	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. <b>Versus</b> THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
30	WP(C)/6553/2014 B/O	THANESWAR SHIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R S CHOUHAN	GA, ASSAM
31	MACApp./2/2019 WITH LCR ( QUANTUM )	SMTI. BARNALI NATH SAIKIA AND 3 ORS <b>Versus</b> SRI KRITIKAMAL BHATTA AND 2 ORS	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA	MR. R K BHATRA MR D BHUYAN
		<b>STAY MATTERS</b>		
32	WP(C)/5277/2014 FIXED	NIPUL DAS and ANR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.N DEKA MR.R KALITA MR.A K SARMA MR.B KALITA MR.D SHARMA	MR.A K SARKAR MS.M CHATTERJEE SC, RAILWAY MRS.U CHAKRABORTY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/978/2017 FIXED	PRASANTA NARZARY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1) SC, ELEMENTARY EDUCATION(R-2&6) SC, BTCR-4and5 SC, FINANCE(R-3)
2	WP(C)/2009/2021 FIXED, (PERSONAL APPEARANCE)	UMMAT ALI MONDAL <b>Versus</b> THE GOVERNMENT OF ASSAM AND 7 ORS	MRS. B GOGOI MS M DAS MR. P SAIKIA	SC, ELEM. EDU GA, ASSAM MR. J AHMED (r-6) MS. R CHOUDHURY MR A K AZAD (r-5) MR. P A AHMED (r-6) MS S S ZIA MS. D D BARMAN (R-8) MRS. A KHANAM (r-6)
3	WP(C)/6268/2021 CONT . CASE(C) 242/2021(D/O), FIXED	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU. GA, ASSAM
4	<b>WITH</b> WP(C)/5674/2020	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
5	<b>WITH</b> WP(C)/1863/2021	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM
6	WP(C)/6958/2021 B/O	NOZIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
7	WP(C)/1071/2022 FIXED	LUIT PATHAK <b>Versus</b> ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AHSEC MR. S K DAS MR D BARMAN

**ORDERS**

8	Cont.Cas(C)/126/2018 FIXED	RUPALI GOSWAMI AND ANR. <b>Versus</b> PHANINDRA JIDUNG AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. S P BHATTACHARJEE MR. A DEKA (R1) MR. N SARMA
<b>HEARING</b>				
9	MACApp./529/2019 WITH LCR ( QUANTUM )	THE NATIONAL INSURANCE CO. LTD., <b>Versus</b> MUSSTT. ANWARA BEGUM LASKAR AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MR. M TALUKDAR MR. A SHAKIL
	<b>WITH</b> I.A.(Civil)/3470/2019 <b>in</b> MACApp./529/2019	THE NATIONAL INSURANCE CO. LTD., <b>Versus</b> MUSSTT. ANWARA BEGUM LASKAR AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1640/2020 <b>in</b> MACApp./529/2019	MUSSTT. ANWARA BEGUM LASKAR AND 4 ORS. <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MS R D MAZUMDAR
<b>STAY MATTERS</b>				
10	WP(C)/4394/2021	RUPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR G PEGU
11	WP(C)/4450/2021	MD. NAZIR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5703/2021	BISWAJIT DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	SC, SEC. EDU. GA, ASSAM
13	WP(C)/5744/2021	DR. TULUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./362/2022	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	
2	Crl.Rev.P./363/2022	WASIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	PP, ASSAM
3	AB/1977/2022	SABITRA BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI MR. P P SUT	PP, ASSAM
4	AB/1983/2022	DIBASH KALITA <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
<b>ADMISSION</b>				
5	Crl.Pet./1177/2018 FIXED	MAHBUBUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
6	Crl.Pet./580/2020 WITH LCR 1 FILE, B/O	RUKON AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
7	Crl.Pet./121/2021 FIXED	MD. SIMRAN SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan, Special P.P. PP, ASSAM SC, FOREST
8	Crl.Pet./301/2022 WITH LCR 2 FILES, FIXED	SUKKUR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY (r-2) MR N RAHMAN (r-2) MS F N ZAMAN (r-2) PP, ASSAM
9	Crl.Pet./454/2022 FIXED	SABINA YESMIN <b>Versus</b> NASIM RAJ AHMED	MR. U K BARMAN MR H ALI MR. R KONWAR	MR. P MAJUMDAR

**BAIL HEARING (BA)**

10	Bail Appln./1535/2022 FIXED	MONSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b>WITH</b>				
11	AB/1685/2022	MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
12	Bail Appln./1596/2022	MD. BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR. A K SINGH	PP, ASSAM
<b>BAIL HEARING</b>				
13	AB/549/2022 FIXED	DINANATH MAURYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY MS S DAS JYOTISH DAS	PP, ASSAM
14	AB/1111/2022 FIXED	HANUFA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
15	AB/1674/2022 FIXED	BADRUL ISLAM AKANDA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
16	AB/1694/2022 FIXED	TOMSER ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
17	AB/1731/2022 FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	PP, ASSAM
18	AB/1753/2022 FIXED	RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
19	AB/1783/2022 FIXED	GAUTAM GOGOI @ BUDHA <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
20	AB/1838/2022 FIXED	Haidar Ali <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<b>HEARING</b>				
21	CrI.Pet./610/2021 PART HEARD, LCR 1 FILE	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	PP, ASSAM
22	CrI.Rev.P./322/2017 B/O	NAVEEN KUMAR GUPTA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MS.B S GOYAL MR.A J HAZARIKA MS.P N SUMI	SC, CBI
<b>WITH</b>				
23	CrI.Rev.P./190/2017	NUR MOHAMMAD <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION CBI	MR.M A CHOUDHURY MR.M K SHARMA	SC, CBI
24	CrI.Pet./825/2017 WITH LCR 1 FILE, B/O	SURESH GARODIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR.D CHAKRABORTY MS.R BEGUM MS.P KATAKI	MR. A K BHUYAN (R2) MR. T H HAZARIKA (R2) MS. N CHOUDHURY (R2) MR S DEKA (R2) MS. P PATHAK (R2) MR M CHETIA (R2) MR. M BORAH (R2) MR A RASHID (R2) MR. A KHOUND (R2) MR. K ISLAM (R2) MR A TALUKDAR (R2) PP, ASSAM
25	CrI.Pet./568/2021 WITH LCR 1 FILE, FIXED	BIRAJ PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD F H LASKAR MS. S B CHOUDHURY	MS. P CHAKRABORTY (R2) MS. A DAS (R2) PP, ASSAM
<b>STAY MATTERS</b>				

26	Crl.Rev.P./149/2016	MD. AKKAS ALI <b>Versus</b> MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM
	<b>WITH</b> Crl.M.C./11/2016 <b>in</b> Crl.Rev.P./149/2016	MD. AKKAS ALI <b>Versus</b> MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM
27	Crl.Rev.P./429/2018	RAMEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/860/2018 <b>in</b> Crl.Rev.P./429/2018	RAMEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
28	Crl.Pet./1408/2019 WITH LCR 1 FILE	PRASANTA KUMAR BORA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./1678/2022	SATYA RAM KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D KALITA	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
2 RSA/106/2022 FIXED	NILUTPAL SINGHA <b>Versus</b> JOY MADHAB BORUAH	MR B BURAGOHAIN MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH	MR D N BHATTACHARYYA
<b>ORDERS</b>			
3 I.A.(Civil)/617/2018 WITH LCR, FIXED in MACApp./126/2019 <b>WITH</b> MACApp./126/2019	SMTI. MAYNA RANI DAS <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD.  M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI MAYNA RANI DAS and 2 ORS	MR. M TALUKDAR  MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA  MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA  MS. F N AHMED (R1) MR. M TALUKDAR MR. N UDDIN (R1) MR. M ISLAM (R1) MR. T PAUL
4 FAO/49/2019 FIXED	NAZMIN SULTANA <b>Versus</b> MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MS. S PARVEEN
5 FAO/5784/2020 (Filing Number)  <b>WITH</b> I.A.(Civil)/682/2021	MD. FARUK AHMED @ MD JEWEL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR (D)  MD. FARUK AHMED @ MD. JEWEL AHMED <b>Versus</b> NAZMIN SULTANA	MS. S KHAN	
6 MACApp./539/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. JAYA DEKA AND 4 ORS	MR. S K GOSWAMI	MS D D ROY MS. P R BARUAH MS. S.P. BARO

	<b>WITH</b> I.A.(Civil)/3505/2019 <b>in</b> MACApp./539/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. JAYA DEKA AND 4 ORS	MR. S K GOSWAMI	
	<b>WITH</b> I.A.(Civil)/26/2022 <b>in</b> MACApp./539/2019	SMTI. JAYA DEKA AND 2 ORS <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD	MS D D ROY MS. S.P. BARO MS B BORA	MR. S K GOSWAMI
7	Tr.P.(C)./12/2021 FIXED	SMT. SANGITA CHAURASIA @ JHARNA @ SANGITA CHAURASIYA <b>Versus</b> SANTOSH KR TAMULI	M M RAHMAN	MR. P J SAIKIA MR. P BORDOLOI
8	MACApp./216/2021 WITH LCR, B/O	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SRIMATI GOLAPI SAIKIA AND ANR	MR. A J SAIKIA MR. K BORAH MR. B KASHYAP	MR G KAKOTI (2) MR M AHMED (2)
9	I.A.(Civil)/455/2021 B/O <b>in</b> MACApp./1216/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPALI DUTTA BORAH AND 6 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. N D BHUYAN MR. K K BHATTA MD J ALOM (R-4) MR. M ISLAM (R-4) MS JONA TALUKDAR MS R DEVI MR P D BHUYAN MR S DUSAD
	<b>WITH</b> MACApp./1216/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPALI DUTTA BORAH AND 6 ORS. F	MS R D MAZUMDAR	
	<b>WITH</b> I.A.(Civil)/1218/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPALI DUTTA BORAH AND 6 ORS. F	MS R D MAZUMDAR	
10	FAO/39/2022 CAVT. NO.07152/022, FIXED	BASANTA DAS @ BASANTA KUMAR DAS AND 2 ORS. <b>Versus</b> DHARMENDRA DAS AND ANR.	MR. R SARMA MS. S D SAIKIA MR R PATAR MRS. G M D BAISHYA	MR H NATH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR)
	<b>WITH</b> I.A.(Civil)/1886/2022 <b>in</b> FAO/39/2022	BASANTA DAS @ BASANTA KUMAR DAS AND 2 ORS. <b>Versus</b> DHARMENDRA DAS AND ANR.	MR. R SARMA MS. S D SAIKIA MR R PATAR MRS. G M D BAISHYA	MR H NATH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR)
11	CRP/63/2022 FIXED	RANJIT BARUAH <b>Versus</b> SMT. GHATO GOHAIN	MR. S CHAMARIA	
12	CRP/67/2022 CAVT. NO.04452/022, FIXED	SAROJ DAMANI AND 7 ORS <b>Versus</b> ON THE DEATH OF SURENDRA NARAYAN SUKUL, HIS LEGAL HEIRS AND ORS.	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	MR. S D PURKAYASTHA (FOR CAVEATOR)
13	Tr.P.(C)./68/2022 FIXED	SMTI PHULESWARI BORO <b>Versus</b> NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	
14	CRP(IO)/74/2022 WITH CRP/268/2010(D/O), FIXED	BIRHASHGIRI BASUMATARY <b>Versus</b> CHANDAN CHAKRABORTY	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ
15	I.A.(Civil)/95/2022 WITH LCR, FIXED <b>in</b> MACApp./128/2018	ASHIQUE IKBAL AND 5 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. S K GOSWAMI
	<b>WITH</b> MACApp./128/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> HOSNEARA BEGUM and 3 ORS	MR.S K GOSWAMI MR. R KATHKATIA	

	<b>WITH</b> CO/9/2018 <b>in</b> MACApp./128/2018	HOSENARA BEGUM AND 2 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA	
16	CRP(IO)/117/2022 FIXED	M/S CANDIDA ENTERPRISE AND 4 ORS. <b>Versus</b> PARTHA SARATHI BANERJEE AND 3 ORS.	MR H DAS MR. P GOGOI	MS. M BARUAH
17	CRP(IO)/131/2022 FIXED	SMT DURBA CHOUDHURY AND ANR <b>Versus</b> SMT. NANDA GUHA	MR. T ROY MS. B SARKAR MR P BHATTACHARJYA	
18	CRP(IO)/136/2022 FIXED	SHANKAR LAL BHAJANKA <b>Versus</b> AMIT KUMAR BHAJANKA AND 4 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	
19	I.A.(Civil)/212/2022 FIXED <b>in</b> FAO/2/2022 <b>WITH</b> FAO/2/2022	RAJIB KUMAR DAS AND 2 ORS. <b>Versus</b> SEKHAR PAUL  RAJIB KUMAR DAS AND 2 ORS. <b>Versus</b> SEKHAR PAUL	MR. S D PURKAYASTHA MS. S PHUKAN  MR. S D PURKAYASTHA MS. S PHUKAN	MR D MAZUMDER MR. S BISWAS MR C GOGOI
<b>HEARING</b>				
20	RSA/32/2010 WITH LCR, FIXED	KUNJALAL DAS and 2 ORS <b>Versus</b> SUKHADA DAS and 15 ORS	MR.K SARMA MR.D DAS	MS.T GOSWAMI
21	RSA/224/2010 WITH LCR, FIXED	AKHTAR HUSSAIN and 4 ORS <b>Versus</b> RUMENA BEGUM and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN
22	MACApp./350/2016 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI BABITA SAHA and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.M BHUYAN(R-1) MR.N D BHUYAN(R-1) MS. M CHOUDHURY MR.A AHMED(R-6) MS C BORAH
23	MACApp./92/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUN SAHA and 2 ORS	MR A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R1, R2) MR. A HUSSAIN (R3) MR. F A HASSAN (R1, R2)
24	MACApp./168/2020 WITH LCR, FIXED  <b>WITH</b> CO/32/2021 <b>in</b> MACApp./168/2020  <b>WITH</b> CO/42/2021 <b>in</b> MACApp./168/2020	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.  RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. J SARMAH  MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR  MR. A K RAY	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)  MR. J SARMAH  MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
25	MACApp./13/2022 WITH LCR, FIXED	DIPSHIKHA SUT AND 2 ORS. <b>Versus</b> NAYAN KUMAR AND 2 ORS.	MR. A CHAMUAH MS. P K DEVI MR. S D ROY MR. D DAS	MS. R D MOZUMDAR (r-3) MR M TALUKDAR (r-1) MR. K R PATGIRI (r-1) MS. C MOZUMDAR (r-3) MS. U HAZARIKA (r-1) MR. S P SHARMA (r-3)
<b>STAY MATTERS</b>				
26	CRP/166/2019 WITH LCR, FIXED	M/S MARBLE POINT AND ANR. <b>Versus</b> M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
27	CRP/61/2022 FIXED	MOHIT KUMAR SAND <b>Versus</b> MD. AZIR UDDIN MAZUMDER AND ANR	MR. S K GHOSH MS F AHMED	



28	Tr.P.(C)/63/2022 FIXED	NILAXI RAJKHOWA <b>Versus</b> POLASH TAMULI	MRS. B GOGOI MR G CHAMUAH	
29	Tr.P.(C)/64/2022 FIXED	DIPJYOTI PHUKAN <b>Versus</b> SMTI NIRMALI LAHAN	MS S BORA	
30	CRP(IO)/83/2022 FIXED	DEBENDRA NATH BORAH AND ANR. <b>Versus</b> NITU SARKAR AND 12 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S KHOUND R SARMAH
31	CRP(IO)/111/2022 FIXED	MOSIDA BIBI AND 3 ORS <b>Versus</b> TARIKAN BIBI AND 2 ORS	K U AHMED MS P SARMA MS N HASAN	
32	CRP(IO)/124/2022 FIXED	RAMEN SARMA <b>Versus</b> SMT. KALPANA DEVI AND 2 ORS.	MR D DEKA MR N J KUMAR MR. R KAMAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 19th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./63/2017 PART-HEARD, WITH LCR	SMT TINKUMONI TALUKDAR BORDOLOI and ANR <b>Versus</b> THE DIRECTOR OF HEALTH SERVICES and 4 ORS	MR.Z KAMAR MR.S CHAKRABARTY	SC, HEALTH
2	MACApp./281/2013 WITH LCR	RUMI SAIKIA <b>Versus</b> BOLIN PHUKAN and 3 ORS.	MRG JALAN MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MS.R D MOZUMDAR MS.N SARMA MR.B K DAS MR.A DUTTA MRS.P M DUTTA
3	MACApp./285/2013 WITH LCR	JAYMATI KACHARI <b>Versus</b> THE FUTURE GENERAL INDIA INSURANCE CO. LTD and 2 ORS.	MR.H SARMA MR.D K KALITA MR.P C SARKAR MS.S D SARMAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
4	MACApp./340/2013 WITH LCR	ON THE DEATH OF HEMAPROVA GOGOI HER LEGAL HEIRS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS.	MR. G UDDIN MR. M P CHOUDHURY MS. D PHUKAN MR. S BATHARI	MR. R K BHATRA MR. R C PAUL (R2) MS. A BORA MR. A AHMED MS P HUJURI MS L DAS (R2)
5	MACApp./46/2014 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SHRI MANTU KR. DAIMARY and ANR,	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA	MS. D D ROY MS. J GOSWAMI MR. H CHETIA
	<b>WITH</b> MC/312/2014 <b>in</b> MACApp./46/2014	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SHRI MANTU KR. DAIMARY and 2 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022

